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Tamil Nadu Co-Operative Societies (Second Amendment) Act, 2012

14 of 2012

[24 May 2012]

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Tamil Nadu Co-Operative Societies (Second Amendment) Act, 2012

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An Act further to amend the Tamil Nadu Co-operative Societies Act, 1983.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:--

1. Short title and commencement :-

- (1) This Act may be called the Tamil Nadu Co-operative Societies (Second Amendment) Act, 2012.
- (2) It shall come into force at once.

2. Amendment of section 89 :-

In section 89 of the Tamil Nadu Co-operative Societies Act, 1983(Tamil Nadu Act 30 of 1983.), in the proviso to sub-section (1), for the expression "eleven years", the expression "eleven years and six months" shall be substituted.